

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-552(ND)/2017

CORAM:

PRESENT: SH. R. VARADHARAJAN
HON'BLE MEMBER(J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
17.01.2018**

**NAME OF THE COMPANY: Indo Alusys Industries Ltd. Vs. SMW Metal Pvt.
Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present:	Mr. Arun Kathpalia, Sr. Advocate with Ms. Ruchi Agnihotri, Ms. Annanya Gosh and Mr. Rohit K. Nagpal, Advocates for the Petitioner			
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	Mr. P. Nagesh and Mr. Dhruv Gupta, Advocates for the Respondent			
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ORDER

Arguments have been addressed by both the parties.

To come up for orders/ clarification.

-S-df

(R. Varadharajan)
Member (J)

-S-df

(Ina Malhotra)
Member (J)